

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 101  
IB-852/ND/2022**

**IN THE MATTER OF:**

**Ms. Rekha Singal**

**...PETITIONER**

**Vs.**

**M/s. Venus Realcom LLP**

**...RESPONDENT**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 02.12.2022**

**(Virtual Hearing)**

**Coram:**

**SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Financial Creditor :**

**For the Respondent/Corporate Debtor :**

**ORDER**

No one is present at the time of virtual hearing of the matter. In the interest of justice, post this matter after 10 days. List this matter on **20.12.2022.**

**-Sd-**

**(Rahul Bhatnagar)  
Member (T)**

**-Sd-**

**(P.S.N Prasad)  
Member (J)**